

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF AUGUST 2026

S.N.O.	SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING WITNESSES	OFAFFIDAVIT EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL											
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	69/2025	16.01.2025	ASHOK KAPOOR VS M/S KASRR	16.07.2026	10.08.2026 24.09.2026	10.08.2026 24.09.2026	20.08.2026 TO 24.09.2026 25.09.2026 TO 24.10.2026	06.11.2026	21.11.2026	
			306	CS (COMM)	09/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	04.08.2026	13.08.2026	13.08.2026	17.08.2026	31.08.2026	01.09.2026	
			306	CS (COMM)	594/2026	23.05.2026	DEEPU JINDAL VS MCD	06.08.2026	14.08.2026 21.08.2026	14.08.2026 21.08.2026	19.08.2026 02.09.2026	11.09.2026	15.09.2026	
			306	CS (COMM)	664/2026	06.06.2026	UNION BANK OF INDIA VS PAWAN & ANR	06.08.2026	14.08.2026 05.09.2026	14.08.2026 05.09.2026	27.08.2026 10.09.2026	19.09.2026	21.09.2026	
			306	CS (COMM)	247/2026	25.02.2026	M/S QUEED INSIGHT RESEARCH PVT LTD VS M/S AUM RESEARCH PVT LTD & ORS	10.08.2026	22.08.2026 21.09.2026	22.08.2026 21.09.2026	14.09.2026 01.10.2026	09.10.2026	12.10.2026	
			306	CS (COMM)	150/2026	03.02.2026	M/S PARAS GRAPHICS VS M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	12.08.2026	24.08.2026 14.09.2026	24.08.2026 14.09.2026	03.09.2026 21.09.2026	30.09.2026	14.10.2026	
			306	CS (COMM)	340/2026	19.03.2026	IDBI BANK LTD VS GURDEEP KAUR	13.08.2026	31.08.2026	31.08.2026	07.09.2026	19.09.2026	23.09.2026	
			306	CS (COMM)	526/2025	14.05.2025	HARLAL GUPTA VS M/S MH CONTAINERS PVT LTD	13.08.2026	25.08.2026 19.09.2026	25.08.2026 19.09.2026	08.09.2026 08.10.2026	17.10.2026	28.10.2026	
			306	CS (COMM)	981/2025	08.09.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY VS DR DEV RAJ DAV SR SEC SCHOOL	14.08.2026	31.08.2026 21.09..2026	31.08.2026 21.09..2026	09.09.2026 30.09.2026	09.10.2026	17.10.2026	
			306	CS (COMM)	512/2026	04.05.2026	HAMDARD NATIONAL FOUNDATION INDIA VS HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	18.08.2026	31.08.2026	31.08.2026	10.09.2026	19.09.2026	24.10.2026	
			306	CS (COMM)	1264/2025	01.12.2025	RAJIV GOYAL VS SHAHID ABBAS	19.08.2026	31.08.2026	31.08.2026	14.09.2026	26.09.2026	30.10.2026	
			306	CS (COMM)	532/2026	11.05.2026	ANISH JAIN VS JAGURO SPORTS INDIA PVT LTD & ORS	24.08.2026	11.09.2026	11.09.2026	12.09.2026	19.09.2026	26.09.2026	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			306	CS (COMM)	135/2026	31.01.2026	SUJEET KUMAR JHA VS M/S DEV HANDICRAFTS	29.08.2026	11.09.2026 05.10.2026	11.09.2026 05.10.2026	26.09.2026	14.10.2026	28.10.2026		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL												
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/ SH. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-327/2026	17.03.2026	RIDDHI SIDDHI TEXTILE VS. SUVEB SAREE P LTD.	11.08.2026	PE-17.09.2026 AND 18.09.2026 15.10.2026 AND 16.10.2026	BEFORE DE-PE- AND 17.09.2026	BEFORE DE- 15.10.2026	NA	NA	NA	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-233/2026	23.02.2026	PANKAJ TIWARI VS MCD	12.08.2026	PE-22.09.2026 AND 23.09.2026 27.10.2026 AND 28.10.2026	BEFORE DE-PE- AND 22.09.2026	BEFORE DE- 27.10.2026	NA	NA	NA	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1357/2025	22.12.2025	HRS E VEHICLE VS OM BALAJEE	25.08.2026	PE- 24.09.2026 AND 25.09.2026 22.10.2026 AND 23.10.2026	BEFORE DE-PE- AND 24.09.2026	BEFORE DE- 22.10.2026	NA	NA	NA	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1865/22	23-07-2022	BAL KRISHAN VS RAJENDER KUMAR NAGPAL	VS KUSHAL GUPTA	8447400234	05.08.2026	1474 DAYS	YES	CONTES TED	N/A	
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-570/23	01.04.2023	LIC HOUSING FIN. LTD. VS HEMANT SHARMA	VS VISHWEN DRA VERMA	9871704611	25.08.2026	1242 DAYS	YES	CONTES TED	NA	
6	SH. SUNIL CHOUDHARY, DISTRICT JUDGE, COMMERCIAL COURT-06/SH. RAM LAL MEENA, DISTRICT JUDGE, COMMERCIAL COURT-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/530/25	CS (COMM)/530/2025	12.05.2025	NIKE INNOVATE C.V. ANR. VS. TANUJ KUMAR JINDAL AND ANR.	11.08.2026	PE-10.09.2026 & 15.09.2026, 21.09.2026 & 25.09.2026	810.09.2026 DE &	21.09.2026	06.10.2026	06.10.2026	NA	
			410	CS (COMM)/565/25	CS (COMM)/565/25	12.05.2025	NIKE INNOVATE C.V. ANR. VS. PANKAJ YADAV & ORS.	11.08.2026	PE-14.09.2026 & 17.09.2026, 25.09.2026 & 30.09.2026	814.09.2026 DE &	25.09.2026	12.10.2026	12.10.2026	NA	
			410	CS (COMM)/1173/24	CS (COMM)/1173/24	19.10.2024	RAHUL BANSAL VS. VISHAL GUPTA AND ORS.	24.08.2026	PE-08.10.2026 & 09.10.2026, 27.10.2026 & 28.10.2026	808.10.2026 DE &	27.10.2026			NA	
			410	COUNTER CLAIM/27/25	COUNTER CLAIM/27/25	27.05.2025	VISHAL GUPTA VS. RAHUL BANSAL	24.08.2026	PE-08.10.2026 & 09.10.2026, 27.10.2026 & 28.10.2026	808.10.2026 DE &	27.10.2026			NA	
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1254/2025	27.11.2025	RADHA KISHAN COLOUR WORLD VS NATHU LAL AND SONS	19.08.2026	19.08.2026	30.08.2026	30.08.2026	05.09.2026	08.09.2026	NIL	
			302	CS (COMM)	99/2025	21.01.2025	THE JAMMU AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL	21.08.2026	21.08.2026	08.09.2026 AND 09.09.2026	08.09.2026	11.09.2026	17.09.2026	NIL	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
8	SH. RAMESH KUMAR -JUDGE, DISTRICT COMMERCIAL COURT	302	CS(COMM)	922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	21.08.2026	21.08.2026	08.09.2026 AND 09.09.2026	08.09.2026	11.09.2026	17.09.2026	NIL
			CS(COMM)	877/2025	31.07.2025	AGGARWAL CANVAS COMPANY VS MS JHEELOVERSEAS	20.08.2026	20.08.2026	02.09.2026 AND 03.09.2026	08.09.2026	11.09.2026	15.09.2026	NIL
			CS(COMM)	1212/2025	18.11.2026	CANARA BANK VS KESHAR SINGH	29.08.2026	29.08.2026	17.09.2026 AND 18.09.2026	17.09.2026 AND 18.09.2026	21.09.2026	25.09.2026	
		306	CS (COMM)	69/2025	16.01.2025	ASHOK KAPOOR VS M/S KASRR	16.07.2026	10.08.2026 TO 24.09.2026	10.08.2026 TO 24.09.2026	20.08.2026 TO 24.09.2026	06.11.2026	21.11.2026	
		306	CS (COMM)	09/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	04.08.2026	13.08.2026	13.08.2026	17.08.2026	31.08.2026	01.09.2026	
		306	CS (COMM)	594/2026	23.05.2026	DEEPU JINDAL VS MCD	06.08.2026	14.08.2026 TO 21.08.2026	14.08.2026 TO 21.08.2026	19.08.2026 TO 02.09.2026	11.09.2026	15.09.2026	
		306	CS (COMM)	664/2026	06.06.2026	UNION BANK OF INDIA VS PAWAN & ANR	06.08.2026	14.08.2026 TO 05.09.2026	14.08.2026 TO 05.09.2026	27.08.2026 TO 10.09.2026	19.09.2026	21.09.2026	
		306	CS (COMM)	247/2026	25.02.2026	M/S INSIGHT RESEARCH PVT LTD VS M/S AUM RESEARCH PVT LTD & ORS	10.08.2026	22.08.2026 TO 21.09.2026	22.08.2026 TO 21.09.2026	14.09.2026 TO 01.10.2026	09.10.2026	12.10.2026	
		306	CS (COMM)	150/2026	03.02.2026	M/S PARAS GRAPHICS VS M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	12.08.2026	24.08.2026 TO 14.09.2026	24.08.2026 TO 14.09.2026	03.09.2026 TO 21.09.2026	30.09.2026	14.10.2026	
		306	CS (COMM)	340/2026	19.03.2026	IDBI BANK LTD VS GURDEEP KAUR	13.08.2026	31.08.2026	31.08.2026	07.09.2026	19.09.2026	23.09.2026	
		306	CS (COMM)	526/2025	14.05.2025	HARLAL GUPTA VS M/S MH CONTAINERS PVT LTD	13.08.2026	25.08.2026 TO 19.09.2026	25.08.2026 TO 19.09.2026	08.09.2026 TO 08.10.2026	17.10.2026	28.10.2026	
		306	CS (COMM)	981/2025	08.09.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY VS DR DEV RAJ DAV SR SEC PUBLIC SCHOOL	14.08.2026	31.08.2026 TO 21.09.2026	31.08.2026 TO 21.09.2026	09.09.2026 TO 30.09.2026	09.10.2026	17.10.2026	
		306	CS (COMM)	512/2026	04.05.2026	HAMDARD NATIONAL FOUNDATION INDIA VS HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	18.08.2026	31.08.2026	31.08.2026	10.09.2026	19.09.2026	24.10.2026	
		306	CS (COMM)	1264/2025	01.12.2025	RAJIV GOYAL VS SHAHID ABBAS	19.08.2026	31.08.2026	31.08.2026	14.09.2026	26.09.2026	30.10.2026	

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			306	CS (COMM)	532/2026	11.05.2026	ANISH JAIN VS JAGURO SPORTS INDIA PVT LTD & ORS	24.08.2026	11.09.2026	11.09.2026	12.09.2026	19.09.2026	26.09.2026	
			306	CS (COMM)	135/2026	31.01.2026	SUJEET KUMAR JHA VS M/S DEV HANDICRAFTS	29.08.2026	11.09.2026 05.10.2026	11.09.2026 05.10.2026	26.09.2026	14.10.2026	28.10.2026	
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./2226/2022	12-09-2022	Rajasthan Marbles Through Arun Mishra, Partner Vs. R.K. Metal Engg. Works	---	---	---	---	---	---	---
			307	Civil	CS/Comm./718/2026	02-07-2026	Pupender Pal Singh Vs. Municipal Corporation of Delhi and Anr.	---	---	---	---	---	---	---
			307	Civil	CS/Comm./217/2026	20-02-2026	Pankaj Tiwari Vs. Municipal Corporation of Delhi and Anr.	---	---	---	---	---	---	---
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/294/2026	12.03.2026	AJAY VERMA Vs Municipal Corporation of Delhi	21.08.2026	PE: 24.09.2026	Affidavit in evidence of the witnesses be filed within two weeks from the date of				
			309	CS (COMM)	Counter Claim/19/2026	06.05.2026	S.L. EXPORTS PVT LTD. Vs VIJAYA SUBRAMANIAN	21.08.2026	PE: 21.09.2026	Counter claimant to file affidavit in evidence of the witnesses within 10				
			309	CS (COMM)	CS (COMM)/552/2026	16.05.2026	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	21.08.2026	PE: 24.09.2026	Plaintiff to file affidavit in evidence of the witnesses within two weeks from				
			309	CS (COMM)	CS (COMM)/695/2026	09.06.2026	JASWINDER SINGH AND ANR Vs VIKRAM SEHGAL	25.08.2026	PE: 14.09.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/709/2026	01.07.2026	Yogesh Malik Vs Yogesh Sethi	29.08.2026	LC Appointed	-	As per order, parties to file list of witnesses as per Order 16 Rule 1 CPC			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1320/25	12.12.2025	M/S SHIV RATNA PAPER P. LTD. VS. M/S WOLKUS TECH. SOL. P. LTD. and Ors.	19.08.2026 for PE, 03.09.2026 for DE and 11.09.2026 for final arguments.						
				CS COMM	541/26	12-05-2026	STATE BANK OF INDIA Vs. Anil Kumar	31.08.2026						
				CS COMM	305/26	14-03-2026	Gunshikha Marketing Co Vs Jasvir Sian	05.09.2026 for PE, 14.09.2026 for DE and 22.09.2026 for final arguments.						

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13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CS(COMM)	1299/2025	08-12-2025	KAMAL GUPTA VS KISHAN ENTERPRISES	YES						
			402	CS(COMM)	348/206	20-03-2026	DINESH RANA VS INFRA & ALLIED SERVICES	YES						
			402	CS(COMM)	25/2025	08-01-2025	MOHD. AZAM VS ZULFIKAR AHMED	YES						
			402	CS(COMM)	1232/2022	12-05-2022	M/S TULLIO GIUSTI VS M/S QUALITY POLY BUTTONS	YES						
			402	CS(COMM)	238/2026	23-02-2026	VIVEK BANSAL VS DEVENDER	YES						
			402	Counter Claim	54/2025	14-11-2025	ZULFIKAR AHMED VS MOHD. AZAM	YES						
			402	CS(COMM)	455/2026	18-04-2026	M/S NEZPACK VS HIMALAYA FOOD	YES						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/11/2026	03-01-2026	CANARA BANK VS SONIA BHARDWAJ							
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL											
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	VACANT COURT/SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM	7/2024	03-01-2024	M/S FIRST FIDDLE F AND B PVT. LTD. AND ANR. Vs AA VENTURES	06.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN

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				CS COMM	14/2025	08-01-2025	M/S DEV BHUMI COLD CHAIN PVT.LTD. Vs GREEN FRESH AGRO PRODUCTS AND ANR.	07.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM	187/2025	10-03-2025	MAHARAJA CABLES Vs BANK OF BARODA AND ORS	10.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	03.11.2026	DATE NOT GIVEN	
				CS COMM	727/2024	07-09-2024	SH. MANOJ AGGARWAL Vs M/S THE DAFFODILS AND ORS	14.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	01.12.2026	DATE NOT GIVEN	
				CS COMM	680/2024	24-08-2024	Ansals Chambers Flat Owners Association Vs Vivek Verma	12.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	19.12.2026	DATE NOT GIVEN	
				CS COMM	826/2025	31-10-2025	Swarnjeet Sachdeva Vs The National Insurance Co Ltd	31.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	03.12.2026	DATE NOT GIVEN	
21	SH. ASHUTOSH KUMAR DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	424 / 2025	30.05.2025	M/S FOREVER DECORATORS SPA5 HOLDER SH VIJAY MALIK Vs M/S CHAUHAN ASSOCIATES THROUGH STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE LIMITED	05.08.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEAL 17.10.2026	
				CS – COMM	476 / 2025	06.06.2025	STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE LIMITED	05.08.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEAL 02.11.2026	
22	MS. DEEPA SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (Comm) No. 181/2025	09.04.2025	M/s. Small Farmers Agribusiness Consortium Vs. RB Industries.	12.08.2026	17.08.2026	3 days prior to next date	NIL	NIL	NIL	14.09.2026	
			12, Court Block-I	New Civil Suit	CS (COMM) 445/25	23.09.2025	Bradford Consultants LLP Vs. INTERSTELLAR TESTING CENTRE PRIVATE LIMITED	18.08.2026	17.09.2026	Within in weeks	NIL	NIL	NIL	NA	
			12, Court Block-I	New Civil Suit	CS (COMM) 138/26	13.03.2026	GLOBAL MEDILIFE SOLUTION Vs. HIMANSHU SINGH PROPRIETOR OF LIFE CARE EQUIPMENT SERVICE	19.08.2026	29.08.2026	3 days prior to next date	NIL	NIL	NIL	30.09.2026	
			12, Court Block-I	New Civil Suit	CS (COMM) 491/25	30.10.2025	Bank of Maharashtra Vs. Usha Dhingra	20.08.2026	03.09.2026	Within in 10 days	11.09.2026	NIL	NIL	NA	
24	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 73/2026	02.02.2026	MEENA TANWAR VS MCD	10.08.2026	WITHIN 15 DAYS	07.9.2026	23.09.2026	-	30.09.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 339/2025	17.07.2025	M/S SHRI BALAJI MINING VS BHUSHAN POWER & STEEL	13.08.2026	10.09.2026	10.09.2026	28.09.2026	-	05.10.2026	-	

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25	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/98/2026	46071	Union Bank of India Vs Meet	25/08/2026	28/09/2026 & 29/09/2026	Within days	15/07/10/2022 & 12/10/2026	NIL	NIL	17/10/26	
			17, New Court Block-I	Commercial	CS (COMM)/287/2025	45814	BHIM SINGH AND ANR Vs AGS TRANSACT TECHNOLOGIES LTD AND ORS	24/08/2026	21/09/2026	Within days	15/01/10/2022	NIL	NIL	06/10/26	
			17, New Court Block-I	Commercial	CS DJ/411/2023	45101	SUNILA SHARMA Vs YOGESH WIG	13/08/2026	01/09/2026 to 30/09/2026	to	NIL	01/10/2026 to 31/10/2026	NIL	NIL	05/11/26
			17, New Court Block-I	Commercial	CS (COMM)/249/2025	45786	GX Glass Sales and Services Limited Vs JRK Constructions	06/08/2026	01/09/2026 to 07/09/2026	& Within days	15/10/09/2022 & 15/09/2026	NIL	NIL	19/09/26	
			17, New Court Block-I	Commercial	CS (COMM)/146/2025	45738	Neelam Vs AM Webshop India Pvt Ltd	17/08/2026	03/09/2026 to 30/09/2026	to	Within days	15/01/10/2022 to 31/10/2026	NIL	NIL	02/11/26
			17, New Court Block-I	Commercial	CS (COMM)/483/2025	45947	Small Famers Agr Business Consortium Vs M/s Naresh Mushroom Grower	21/08/2026	08/09/26	Within days	15/15/09/26	NIL	NIL	19/09/26	
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 142/2026	16-03-2026	M/S MOD HOMZ VS GULAB SINGH	06.08.2026	17.08.2026	-	-	-	-	06.10.2026	
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	Plaintiff Evidence	19-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	11-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	Misc. Arguments	17-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	Defendant Evidence	14-09-2026	
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK I	CS COMM	317/2024	25.04.2024	ZAGSON ENGEERING LTD VS WESTERN INDIA ERECTORS LLP	25.08.2026	26.09.2026	NIL	NIL	31.10.2026	NIL		
				CS DJ	814/2019	17.09.2019	SUSHIL KUMAR SAHDEV VS. M/S S.K. FINANACE AND LEASING CO	11.08.2026	09.09.2026	NIL	NIL	22.10.2026	NIL		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial	CS/COMM/144/2026	21.02.2026	RCPL LOGISTICS PVT. LTD. VS GBKC GLOBAL PVT. LTD.	01.08.2026	Within 15 days	17.09.2026			
					CS/COMM/141/2026	20.02.2026	M/S TIRTH AGRO TECH. VS MANJIBHAI BABUBHAI	03.08.2026	Within 15 days	25.09.2026			
					CS/COMM/913/2025	13.11.2025	DMR HYDROENGINEERING VS NBCC INDIA	05.08.2026	Within 15 days	23.09.2026			
					CS/COMM/254/2026	09.04.2026	M/S RECAZ CHEMICALS INDIA VS MOHSIN KHAN	05.08.2026	Within 15 days	28.09.2026			
					CS/COMM/472/2026	02.06.2026	STATE BANK OF INDIA VS KIRAN PANDURANG	08.08.2026	Within 15 days	27.08.2026			
					CS/COMM/395/2026	15.05.2026	RDPL DIGITAL VALUE VS KIRTI SALES AND SERVICES	10.08.2026	Within 15 days	27.08.2026			
					CS/COMM/121/2026	11.02.2026	RAJIV MOHAN CHOWDHARY VS MESNA DESIGN	10.08.2026	Within 15 days	25.09.2026			
					CS/COMM/792/2022	08.08.2022	BHUSHAN DEALMARK ASSOCIATES BUILDER VS	10.08.2026	Within 15 days	22.09.2026			
					CS/COMM/199/2026	20.03.2026	USHA ALUMINIUM VS GANESH CHANDER JOSHI	13.08.2026	Within 15 days	22.08.2026			
					CS/COMM/271/2026	13.04.2026	RAMU VS KOMAL	17.08.2026	Within 15 days	31.08.2026			
					CS/COMM/504/2025	09.06.2025	KBSH PVT. LTD. VS CHARANJEET SINGH	17.08.2026	Within 15 days	08.09.2026			
					CS/COMM/489/2026	03.06.2026	M/S IMAGETECH BINITA SINHA VS DSS	18.08.2026	Within 15 days	26.09.2026			
					CS/COMM/407/2026	18.5.2026	AKG PLASTICS PVT. LTD. VS M/S GARG TRADING CO.	21.08.2026	Within 15 days	16.09.2026			
					CS/COMM/365/2026	05.05.2026	UNION BANK OF INDIA VS SURAJ KUMAR	22.08.2026	Within 15 days	12.09.2026			

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL													
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 548/25	09.09.2025	Punjab National Bank Vs. Sarita Chawla	04.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE on 27.08.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 360/25	30.05.2025	SRK Industries Vs. Lok Enterprries	12.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 16.09.2026 & 21.09.2026 For D.E. - 28.09.2026 & 20.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 595/25	10.10.2025	M/s Newtrack International Automotives Pvt Ltd Vs. Dr Arun Kumar Sachan	14.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	fixed from 16.09.2026 to 30.09.2026 . Final Arguments, on 24.10.2026.		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 585/25	06.10.2025	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Abdul Wahid	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	16.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 259/26	12.05.2026	Bhumika Wadhwa Vs. Garvit Kumar And Anr	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 17.09.2026 & 19.09.2026 For D.E. - 25.09.2026 & 26.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 7/26	07.01.2026	Bhumika Wadhwa Vs. Garvit Kumar And Anr	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO			
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 253/24	24.04.2024	Ms Pilot Industries Ltd Through Ar Vs. Ms Power Liv Pvt Ltd Through Director	19.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	18.09.2026 and 21.09.2026 . 29.09.2026 and 30.09.2026 . final		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 699/25	12.12.2025	ABHYUDAYA TELE INFRA Vs. Zudio Trent ltd	24.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 18.09.2026. DE 24.09.2026 . final arguments, on 01.10.2026.		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 102/25	13.02.2025	Suman Rani Vs. Yatin Arora	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	16.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 515/25	22.08.2025	Anil Kumar Gupta Vs. Shri Naresh Kumar Garg	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	5th, 6th and 7th October, 2026. 13th , 14th and 15th October, 2026 . final		

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 297/26	01.06.2026	Naresh kumar garg Vs. Anil kumar gupta	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	5th, 6th and 7th October, 2026 13th, 14th and 15th October, 2026 & final	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 535/21	13.12.2021	Shri Kishan Gopal Rath Vs. Shri Harish Mittal	29.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 25.09.2026 & 26.09.2026 For D.E. - 09.10.2026 & 10.10.2026	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 428/25	10.07.2025	Jain Casuals Wear Pvt Ltd Vs. Sanvie Retail Pvt Ltd	29.08.2026	Not Filed	Not Filed	Not Filed	NO	NO		
40	SH. VIPIN KUMAR RAI DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL	CS COMM 65/2026	03-02-2026	M/s Suresh Apparels Vs NARESH KUMAR SHARMA	14/08/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22-09-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 462/2025	28-07-2025	ANIL KUMAR VOHRA Vs6 Municipal Corporation of Delhi	22/08/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05-10-2026	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
41	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	10.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 122/2026	27.02.2026	JITENDER KUMAR GUPTA VS SUNIL KUMAR JAIN	10.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 235/2026	28.04.2026	CANARA BANK VS ABHISHEK	18.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 308/2026	06.06.2026	KOMAL, PRASAD SINGH VS NAVEEN KUMAR JAIN	18.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 247/2026	06.05.2026	M/S SHRI BABA ELECTRIC CORPORATION VS M/S GREEN YARDS INTERIORS AND DEVELOPERS PVT LTD & ORS	21.08.2026	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTOO, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	C.No 304	COMMERCIAL	CS(COMM) /599/2025	03-08-2026	M/S DARSHAN POWER SOLUTIONS VS M/S MAA MAIHAR ENTERPRISES	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 26-11-2026	
				COMMERCIAL	CS(COMM) /197/2026	03-08-2026	SONU JAIN VS MANOJ KUMAR JAIN	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 26-11-2026	
				COMMERCIAL	CS(COMM) /342/2025	11-08-2026	VINOD KUMAR PROP. OF M/S KV TRADERS VS NEWAGE SCAFFOLDS PVT. LTD.	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 03-12-2026	
				COMMERCIAL	CS(COMM) /238/2026	13-08-2026	BANK OF BARODA VS DEEPMALA RASANI	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-12-2026	
				COMMERCIAL	CS(COMM) /596/2024	14-08-2026	SIDAK SIKKA VS DAVINDER KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-12-2026	
				COMMERCIAL	CS(COMM) /215/2026	17-08-2026	PUNEE AHUJA VS AMANPREET KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-12-2026	
				COMMERCIAL	CS(COMM) /216/2026	17-08-2026	M/S LAKHMI CHAND TEJOO MAL VS AMANPREET KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-12-2026	
				COMMERCIAL	CS(COMM) /240/2026	31-08-2026	PASCO MOTORS LLP VS ASHOK KUMAR TAILOR & ANR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-12-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	309/25	01-05-2025	DHARMENDRA GIRI Vs GOVIND RAJU VERMA and Ors.							

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							
					129/25	19-02-2025	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS							
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL											
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	OMP (COMM) 23/25	15.12.2025	M/S THREE VEE-MARKETING PVT LTD Vs M/S TRAVEL RETAIL SERVICES PVT LTD	-	-	-	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS(COMM) 613/25	11.11.2025	AJIT KUMAR Vs M/S MSD FAMILY RESTAURANT AND ORS 20.05.2025	03.06.2026	03.06.2026	03.06.2026				
			603	COMMERCIAL SUIT	CS(COMM) 396/25	22.03.2025	UNION BANK OF INDIA Vs M/S INDO REMEDIES AND ORS	15.07.2025	03.11.2025	03.11.2025	03.11.2025			
			603	COMMERCIAL SUIT	CS(COMM) 299/25	29.05.2025	SRK INGREDIENTS PVT. LTD. Vs ABHINESH PRATAP SINGH	08.09.2025	29.10.2025	29.10.2025	29.10.2025			
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	CS COMM 608/2024	04-12-2024	BANK OF BARODA VS TAARAN CHOUDHARY	05-08-2026	PE – 31-08-2026 DE – 07-09-2026 FA – 16-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 684/2025	15-12-2025	M/S RETAILTECH VS SIAA NKG INFRASTRUCTURE LTD. & ORS.	05-08-2026	PE – 10-09-2026 DE – 18-09-2026 FA – 30-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 114/2026	06-03-2026	UNION BANK OF INDIA VS BINESH KUMAR & ORS	10-08-2026	PE – 14-09-2026 DE – 21-09-2026 FA – 28-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 276/2025	24-05-2025	UNION BANK OF INDIA VS PYARE LAL	12-08-2026	PE – 21-09-2026 DE – 29-09-2026 FA – 06-10-2026	...	...	...		...
			613	Commercial Suit	CS COMM 203/2025	21-04-2025	SAMAIIRA JEWELS P. LTD. VS ARJUNBHAI MOTIBHAI PATEL CHOUDHARY	13-08-2026	PE – 25-09-2026 & 26-09-2026 DE – 05-10-2026 & 06-10-2026 FA – 27-10-2026	...	...	...		...

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS COMM 302/2026	15-05-2026	VED PAL SINGH VS RONIT BHASIN	22-08-2026	PE – 21-09-2026 &... 23-09-2026 DE – 28-09-2026 & 30-09-2026 FA – 05-10-2026	...	...	...		...
			613	Commercial Suit	CS COMM 288/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS P. LTD VS TRACX LOGIS INDIA P. LTD.	25-08-2026	PE – 14-09-2026 &... 18-09-2026 DE – 24-09-2026 & 26-09-2026 FA – 07-10-2026	...	...	...		...
49	SH. GAUTAM MANAN DISTRICT COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUI	CS(COMM) 190/2026	04.04.2026	PNB VS. MAHAVIR SINGH	03.08.2026	PE-24.08.2026 DE-NIL 31.08.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 125/2026	10.03.2026	UPGRID SOLUTIONS VS. NEERAJ CHAUDHARY	07.08.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 287/2026	05.05.2026	INEXT LOGISTICS VS. TRACX LOGISTICS	11.08.2026	PE-16.09.2026 DE-NIL 23.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 286/2026	05.05.2026	QUICKSHIP GLOBAL VS. COCO EXPRESS	13.08.2026	PE-15.09.2026 DE-NIL 22.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 170/2026	27.03.2026	KOOL CRAFT ENG. VS.VIVEKANAND TRUST	14.08.2026	PE-17.09.2026 DE-NIL 26.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 316/2026	19.05.2026	RAGHUNATHJI FUEL VS. N.K.G. INFRASTRUCTURE	14.08.2026	PE-02.09.2026 DE-NIL 16.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 307/2026	16.05.2026	PUNJAB NATIONAL BANK VS. MEGHA GUPTA	18.08.2026	PE-02.09.2026 DE-NIL 16.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 434/2026	08.07.2026	NEERAJ KUMAR VS. NYSAA RETAIL	21.08.2026	PE-19.09.2026 DE-NIL 26.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 133/2026	13.03.2026	CANARA BANK VS. SUVI ENTERPRISES	22.08.2026	PE-07.09.2026 DE-NIL 21.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 140/2026	16.03.2026	UNIVERSAL JET SEA VS. MAGNETIC	22.08.2026	PE-21.09.2026 DE-NIL 28.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 293/2026	07.05.2026	BANK OF INDIA VS. RAJ KUMAR	22.08.2026	PE-18.09.2026 DE-NIL 25.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 190/2026	04.04.2026	PNB VS. MAHAVIR SINGH	03.08.2026	PE-24.08.2026 DE-NIL 31.08.2026	NIL	NIL	NIL	NIL	NIL

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